

[Translation]

Supply of Cloth to Consumers at Reasonable Rates

*637 SHRITEJ NARAYAN SINGH:
SHRI RAM SAHA CH-
OUDHARY:

Will the Minister of TEXTILES be pleased to state:

(a) whether the Government have formulated any scheme to provide cloth to the consumers at reasonable rates;

(b) if so, the details thereof; and

(c) the steps taken to monitor proper implementation of the scheme?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI ASHOK GEHLOT): (a) to (c). 1. Government have been implementing the Janata Cloth Scheme in the handloom sector and controlled cloth Scheme in the organised mill sector (NTC). The objectives of these schemes are to provide sustained employment to the under employed and unemployed weavers and to make cloth available at affordable prices to the poorer sections especially in the rural areas. The Janata Cloth Scheme is implemented by the State Directors of handlooms and carries a subsidy of Rs. 3.40 per sq. metre. The controlled cloth scheme being implemented by National Textile Corporation carries a subsidy of Rs. 2 per metre in respect of dhoti and saree, Rs. 1.50 per metre in respect of long cloth and Rs. 2.50 per metre in respect of polyester cotton controlled cloth.

2. For proper monitoring of implementation of Janata Cloth Scheme, guidelines have been issued that the Nodal Agencies should carry out physical inspection at least once in a quarter and that each State would set up a State level Standing Monitoring

Committee which will review all aspects of implementation of the Janata Cloth Scheme every quarter.

3. The controlled Cloth produced by NTC is distributed through National Consumer Cooperative Federation (NCCF), State Cooperatives, NTC retail dealers and authorised dealers of NTC. Any complaints of diversion of Controlled Cloth are looked into and corrective measures taken.

[English]

Electronic Meters on Taxis and Autorickshaws in Delhi

*638. SHRI MADAN LAL KHURANA:
Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether the electronic meters proposed to be installed in taxis and autorickshaws in Delhi have failed to come up to the required standard for being water proof;

(b) if so, the reasons for insisting on the installation of these meters on the taxis and autorickshaws in Delhi; and

(c) the present position in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) to (c). The Delhi Administration have stated that the Electronic Meters proposed to be installed in taxis and autorickshaws have not been tested for being waterproof. No decision has been taken regarding installation of the Meters and, therefore, the question of insisting on the installation of these Meters on the taxis and autorickshaws in Delhi does not arise.

Indian Road Construction Corporation

*640. SHRI BHUWAN CHANDRA KHANDURI: Will the Minister of SURFACE TRANSPORT be pleased to state: